Form - TC

	Year) Name of the AD :							Contact Person:		
	Address :						Tel Fax	:		
Sr. No		Identification	Category of Borrower	Lender*	Country of Lender*	Curren cy	Amou nt	Equiv. Amt.in USD		Other changes in USD
1	2	3	4	5	6	7	8	9	10	11
Tota										

Form – TC	Annex to A.P. (DIR Series) Circular No. 87 dated April 17, 2004						
	Approvals of T	rade Cred	dit granted b	y all branc	hes during	the	
e-mail:							
	Period of	credit	Type of Cr	dit**	Item of Import / proposed Import		
All-in- cost	No. of Days/Mon./Yr	Unit of time period	SC / BC	STC / LTC	Descript ion	Category*	
12	13	14	15	16	17	18	

I. Supplier's Credit (SC)

II. Buyer's Credit (BC)

III. Short-term Trade Credit (STC) (maturity period up to one year)

IV. Long-term Trade Credit (LTC) (maturity period more than one year & less than three years)

V. Total Trade Credit (TC) (I+II)

^{*:} or Supplier

^{**:} Please type respective code such as SC or BC; STC or LTC.

***: Petroleum Oil Lubricants (POL), Capital Goods (CG), Others (OT)

Note 1: The format of the loan identification number is : TC/(Name of the Bank/branch)/(Identification No.)

Note 2: Information in column nos. 8 to 13 should be numeric only. No alphabets should be entered in those columns.

Note 3:Date format in col. No 2 is YYYY/MM/DD. For example, December 31, 2003 should be entered as 2003/12/31

Annex to A.P. (DIR Series) Circular No. 87 dated April 17, 2004

Form - TC

- IC											
		Part II: Disb	ursement, Ut	ilisation a	nd Debt Se	ervicin	ig of	Trade Cre	dit during (mo	nth) / (year)	
					Repayments (USD)					Date of	
No		Approved	Disburseme nt (USD)	Utilisatio n (USD)	Principal	Inter	Oth		Outstanding (4-6)	•	Final Repaym ent
1	2	3	4	5	6	7	8	9	10	11	12

Note 1: Information in column nos.1, 3 to 10 should be numeric only. No alphabets should be entered in those columns. Note 2: Date format in col. No 11, 12 is YYYY/MM/DD. For example, December 31, 2003 should be entered as 2003/12/31 Certificate by the Authorised Dealer

- 1. All trade credits for imports approved by all our branches during the month------ have been included in this statement.
- 2. Related import documents (including EC copy of Bill of Entry) towards utilisation of such trade credits have been verified and found in order.
- 3. The drawal, utilisation and repayment of all trade credits approved by our branches have been scrutinised and it is cerified that such drawal, utilisation and repayments of trade credits

Place:	
Date:	
Signature of Authorised Deal	е